

and seal the machines, equipments and records of the violators. The sale of certain diagnostic equipment is restricted only to the bodies registered under the Act.

The Government has also taken various steps to support implementation of the legislation, including through constitution of Central and State Supervisory Boards, National Inspection and Monitoring Committees (NIMC), capacity building of implementing agencies, including the judiciary and public prosecutors and community awareness generation through PRIs and community health workers such as Auxiliary Nursing Midwives (ANMs) and Accredited Social Health Activists (ASHAs).

The Ministry of Women and Child Development has launched a pilot scheme, "Dhanlakshmi — Conditional Cash Transfer for Girl Child Insurance Cover (CCT)" in March, 2009 in eleven blocks across seven states of the country, wherein cash transfers will be made to the family of the girl child (preferably the mother) on fulfilling certain specific conditionality (birth and registration, immunization, school enrolment and retention and delay in the marriage of the girl child till age of 18 years).

Deprivation of facilities to CGHS beneficiaries

2852. PROF. ALKA BALRAM KSHATRYA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a large number of Central Government Health Scheme (CGHS) beneficiaries holding permanent (Life Long) Cards and having deposited the prescribed charges in CGHS dispensaries in Delhi and after retirement settled down in Faridabad and Noida, are being deprived of CGHS facilities; and

(b) if so, the details thereof and what arrangements are being made to enable them to avail CGHS facilities near their residences on the basis of the new CGHS cards which are being issued to avoid them harassment in getting health care for which they are entitled?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) No, Central Government pensioners holding CGHS cards with life time validity are entitled to get treatment in CGHS dispensaries. Pensioner beneficiaries can avail CGHS treatment in any CGHS dispensary in Delhi, Noida, Ghaziabad, Faridabad and Gurgaon which is nearer to their residences.

Law for protecting HIV/AIDS patients

2853. PROF. P.J. KURIEN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the people living with and affected by the HIV/AIDS face a lot of discrimination in our country, as there is no effective law to protect their rights and interests;

(b) if so, the details thereof;

(c) whether Government proposes to bring a comprehensive legislation to deal with the discrimination against people living with and affected by the HIV/AIDS and to protect their rights;